

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 796**  
TO BE ANSWERED ON 20.07.2017

**PMGSY**

**796. SHRI V. ELUMALAI:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to connect villages with less than 500 population with a pucca road under Pradhan Mantri Gram Sadak Yojana (PMGSY) and if so, the details thereof;
- (b) whether this initiative will improve connectivity to these habitations with markets and amenities available in bigger habitations;
- (c) whether the Government also proposes to leverage Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for taking up works of rural connectivity to provide all weather access, including culverts and roads within a village, wherever necessary; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) & (b): 'Rural roads' is a State Subject and the Government of India has launched Pradhan Mantri Gram Sadak Yojana (PMGSY) on 25<sup>th</sup> December, 2000, as a Centrally Sponsored Scheme, with the objective to provide a single all-weather road with necessary culverts and cross-drainage structures to the eligible unconnected habitations, existing in the Core Network, in rural areas of country. The programme envisages connecting all eligible unconnected habitations with a population of 500 persons and above (as per 2001 Census) in plain areas and 250 persons and above (as per 2001 Census) in Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), Tribal (Schedule-V) areas, the Desert Areas (as identified in Desert Development Programme) and in Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs/Planning Commission). The PMGSY permits upgradation (to prescribed standards) of existing rural roads in districts where all the eligible habitations of the designated population size have been provided all weather road connectivity. For most intensive IAP blocks as identified by the Ministry of Home Affairs, the unconnected habitations with population 100 and above (as per 2001 Census) are also eligible for connectivity under PMGSY. The Government of India has also launched PMGSY-II which envisages consolidation of the existing Rural Road Network to improve its overall efficiency as a provider of transportation services for the people, goods and services. It aims to cover upgradation of existing selected rural roads based on their economic potential and their role in facilitating the growth of rural market centers and rural hubs.

(c) & (d): For providing single all weather road connectivity to non-PMGSY (Pradhan Mantri Gram Sadak Yojana) habitations, in convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), the Ministry of Rural Development has issued guidelines and the State/UT Governments have been requested to take further necessary action, based on these guidelines for providing new road connectivity to such non PMGSY habitations involving present day earthen tracks, Village Road (VRs) and/or Other District Roads (ODRs).

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